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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :
PETITION NUMBER : CP/34/2017
NAME OF THE PETITIONER(S) : TUTICORIN ALKALI CHEMICALS & FERTILIZERS LTD
NAME OF THE RESPONDENT(S) : SEBI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

for applicant. R. KANNAN - P.C.S. [Signature]

ORDER

Mr. R. Kannan, Counsel for applicant present. Counsel for Respondent also present. In compliance of the order passed on 30.05.2017, applications have already been filed. The matter is posted for order. Put up on 04.07.2017 at 10.30 A.M.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)